

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

64. C.P. 1096/2018

CORAM:

| | |
|-------------------------------|---------------------------------------|
| SHRI SHYAM BABU GAUTAM | JUSTICE P. N. DESHMUKH (Retd.) |
| HON'BLE MEMBER (T) | HON'BLE MEMBER (J) |

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022

NAME OF THE PARTIES: - DSV Air & Sea Pvt Ltd

APPEARANCE :

FOR THE PETITIONER : Absent

Section: 441 of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **05.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
30.11.2022
Sushil

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)